

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 229
CP-173/ND/2023

IN THE MATTER OF:

Arvind Kumar Agarwal & Anr.

...

Appellant/Petitioner

Versus

Renuka Infratech Pvt. Ltd. & Ors.

...

Respondent

Under Section: 241 (1) & 242(4)

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Adv. Megha Agarwal, Adv. Anandh K, Adv.
Nishita Jagetia

For the Respondent : Adv. Arun Saxena, Adv. Nalini for R-1 to R-3

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel appearing for the Respondent Nos. 1, 2 & 3. Last opportunity is granted to file reply within two weeks'.

List on 07.06.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)